

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 180 of 1998

Thursday, this the 5th day of March, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. K. Balan, S/o E.T. Balaraman,
Ex-Black Smith, Highly Skilled Grade-II,
Office of the Chief Workshop Manager,
Signal and Telecommunication Department,
Southern Railway, Podanur,
residing at: Panichikunnummel Veedu,
Mudadi Post, Quilandy Taluk,
Calicut District. .. Applicant

By Advocate Mr. TC Govindaswamy

Versus

1. The General Manager,
Southern Railway, Headquarters Office,
Park Town PO, Madras-3
2. The Chief Signal and Telecommunication Engineer,
Southern Railway, Headquarters Office,
Park Town PO, Madras-3
3. The Chief Workshop Manager,
Signal and Telecommunication,
Southern Railway, Podanur,
Coimbatore District. .. Respondents

By Advocate Mr. KV Sachidanandan

The application having been heard on 5-3-1998, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to direct the 1st respondent to
consider and dispose of A-10 revision petition forthwith.

2. The applicant was employed under the respondents. He
was removed from service. Aggrieved by the same, he
preferred an appeal against the order of removal and the

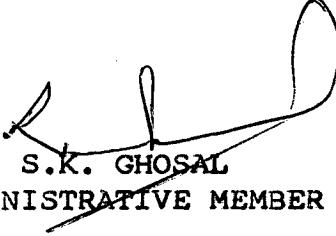
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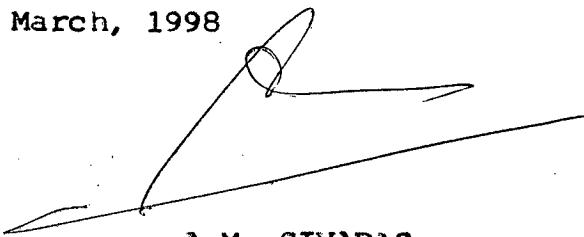
same was dismissed. Against the order of dismissal of the appeal the applicant has preferred A-10 revision petition dated 16-4-1996. The same remains undisposed of even today.

3. Heard both sides. The learned counsel appearing for the respondents submitted that there is no objection for directing the 1st respondent to dispose of A-10 within a reasonable period.

4. Accordingly, the original application is allowed directing the 1st respondent to consider and dispose of A-10 revision petition dated 16-4-1996 by a speaking order within four months from the date of receipt of a copy of this order. No costs.

Dated the 5th of March, 1998


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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LIST OF ANNEXURE

1. Annexure A10: Revision Petition dated 16.4.96 submitted by the applicant to the first respondent.

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